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**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD**

SPECIAL BENCH - COURT 1 (URGENT HEARINGS THROUGH VIDEO CONFERENCE)
PRESENT: HON'BLE SHRI K ANANTHA PADMANABHA SWAMY – MEMBER JUDICIAL
HON'BLE SHRI VEERA BRAHMA RAO AREKAPUDI - MEMBER TECHNICAL
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 09.12.2020 AT 10:30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP (IB) No. 679/9/HDB/2019
NAME OF THE COMPANY	Tata Projects Ltd
NAME OF THE PETITIONER(S)	Nexo Industries Pvt Ltd
NAME OF THE RESPONDENT(S)	Tata Projects Ltd
UNDER SECTION	9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

Counsel for the petitioner could not be connected through video when the matter is called out. However, Ms. Kajal, counsel for the respondent is present. For hearing submissions the matter is adjourned to 23.12.2020. Counsel for the respondent is directed to inform the next date of hearing to the other side.


**MEMBER
(TECHNICAL)**


**MEMBER
(JUDICIAL)**

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